

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **10.10.2025** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 503/2025 For Stay IA No. 1419/2025	Summit Marine Exports Pvt Ltd & Anr. Vs State Bank of India & Anr.	Mr. Y Suryanarayana	
2.	Comp App (AT) (CH) (Ins) No. 504/2025 For Condone Delay IA No. 1416/2025	Hamon Research Cottrell India Pvt Ltd Vs Hamon Research-Cottrell (Shanghai) Co. Ltd.	Mr. K Pawan Jhabakh	
3.	Comp App (AT) (CH) No. 107/2025 For Stay IA No. 1188/2025 For Condone Delay IA No. 1189/2025 Delay in refiling IA No. 1417/2025	Southern Structural Ltd & 3 Ors. Vs Income Tax Officer & Anr.	Mr.B Sankaranaryanan PCS	
4.	Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Condone Delay IA No. 1139/2025 For Stay IA No. 1140/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	
5.	Comp App (AT) (CH) (Ins) No. 389/2025 For Condone Delay IA No. 1141/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	
6.	Comp App (AT) (CH) (Ins) No. 902068/2025 For Exemption IA No. 1418/2025	Eveready Industries India Ltd Vs Skyquad Electronics & Appliances Pvt Ltd	Ms. Madhupreetha Elango	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 432/2025 (With Defects)	Ramkhumar Narasimhan Vs Bank of Baroda Rep by RP Ramakrishnan Sadasivan	Mr. D Ferdinand	
8.	Comp App (AT) (CH) (Ins) No. 487/2025 For Condone Delay IA No. 1384/2025 For Stay IA No. 1385/2025 (With defects)	Baskaran Sathya Prakash & Anr Vs CS Vasudevan Gopu Liquidator Raaj Internet India Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	
9.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025 (With defects)	Kunam Rajini Vs State Bank of India & 2 Ors.	Mr. TK Bhaskar	
10.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025 (With defects)	Kunam Raghava Reddy Vs State Bank of India & 2 Ors.	Mr. TK Bhaskar	
11.	Comp App (AT) (CH) (Ins) No. 501/2025 For Condone Delay IA No. 1414/2025 For Stay IA No. 1415/2025 (With defects)	Arun Tenny Vs CJ Davis, IRP & Anr.	Mr. Pradeep Joy	
12.	Comp App (AT) (CH) (Ins) No. 502/2025 (With defects)	Kiran Tenny Vs Surendranath Karat Thazhethethil Nair, IRP & 3 Ors.	Mr. Pradeep Joy	
13.	Comp App (AT) (CH) (Ins) No. 505/2025 (With defects)	IDBI Bank Ltd & 10 Ors. Vs Haldia Petrochemicals Ltd & 5 Ors.	Mr. T Ravichandran	

14.	Comp App (AT) (CH) (Ins) No. 506/2025 For Condone Delay IA No. 1420/2025 For Exemption IA No. 1421/2025 For Stay IA No. 1422/2025 (With defects)	RK Distilleries (P) Ltd Vs Sreenivasa Rao Ravinuthala, RP of Nadhi Bio Products Pvt Ltd & 2 Ors.	Mr. Jerin Asher Sojan	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
16.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023 For Additional Docs. IA No. 318/2025	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
17.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
18.	IA No. 1293/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt Ltd Vs Prince Foundations Ltd	Mr. Bharat B Jain	Mr. KK Vijay Vigneshwar
19.	IA No. 1283/2024 & 631/2025 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
20.	IA No. 1256/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 440/2025	Income Tax Dept. Tax Recovery Officer Central I, Chennai Vs Canara Bank & Anr.	Mr. Raj Kumar Jhabakh	Mr. Varun Srinivasan For Caveator
21.	IA No. 796/2025 (Delay in refiling) in Comp App (AT) (CH) No. 83/2025 For Stay IA No. 794/2025 For Interim Relief IA No. 795/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Geetha Cotton Mills Pvt Ltd & 22 Ors. WITH	Mr. Anant Merathia	Mr. RS Sravan Kumar R1

22.	IA No. 809/2025 (Delay in refiling) in Comp App (AT) (CH) No. 86/2025 For Stay IA No. 808/2025 For Interim Relief IA No. 810/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Green Thumb Agro Pvt Ltd & 8 Ors.	Mr. Anant Merathia	Mr. RS Sravan Kumar R1 R2 R4
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd. (In Liquidation) & Anr	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2
24.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
25.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt Ltd Vs Aishwarya Heights Infra Pvt Ltd	Mr. Ricab Chand	Mr. Rahul Balaji
26.	Comp App (AT) (CH) (Ins) No. 371/2024 For Additional docs IA No. 1227/2024	Bank of Baroda Stressed Assets Management Branch Vs Ramamoorthi Srinivasan, RP of Personal Guarantor C. Shivakumar Reddy & Anr. WITH	Mr. B Dhanaraj	Mr. S Vivekananda R2
27.	Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024 For Additional docs IA No. 1223/2024	Bank of Baroda Stressed Assets Management Branch Vs C. Shivakumar Reddy & Anr	Mr. B Dhanaraj	Mr. S Vivekananda R2
28.	Comp App (AT) (CH) (Ins) No. 451/2024	The Commercial Taxes and Registration Dept. Govt. of Tamil Nadu Rep by Assistant Commissioner, Pudukkottai Vs Mathur Sabapathy Viswanathan Official Liquidator of Surya Balaji Steels Pvt Ltd	Mr. B Vijay Mr. G Dinesh Kumar	Mr. V Manivannan

29.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	Mr. P Prashanth- R1
30.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kaneel Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
31.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albiness
32.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors	Ms. R Moneshaa	Mr. F Raymond Albiness
33.	Comp App (AT) (CH) (Ins) No. 87/2025 For Additional Docs. IA No. 248/2025 For Exemption IA No. 249/2025	Popular Agro Products Vs Citly Foods Ltd.	Mr. Riyanshu Agarwal	
34.	Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Mr. Ambili Menon	Mr. Edward James
35.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	
36.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	TA (AT) No. 01/2023 (Comp App (AT) No. 387/2018)	Mallina Bharathi Rao & Anr. Vs Gowthami Solvent Oils Ltd & 2 Ors. WITH	Mr. TK Bhaskar	Chandhiok & Mahajan

38.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao & Anr. Vs The Gowthami Solvent Oils Ltd & Anr.	Mr. TK Bhaskar	Chandhiok & Mahajan
39.	TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019)	Medi Projects Pvt Ltd Vs Cauvery Medical Centre Limited & 14 Ors	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
40.	Comp App (AT) (CH) (Ins) No. 40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1
41.	Comp App (AT) (CH) (Ins) No. 207/2022 For Stay IA No. 454/2022	Chinna Rao & 3 Ors Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	
42.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
43.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024 For Direction IA No. 1158/2025	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
44.	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M Liquidator of Vasani Construction Company Pvt Ltd & Anr. WITH	Mr. R Umasuthan	Mr. B Dhanaraj-R1
45.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M Liquidator of Vasani Construction Company Pvt Ltd & Anr	Mr. R Umasuthan	Mr. B Dhanaraj-R1

46.	Comp App (AT) (CH) (Ins) No. 64/2024 For Urgent Hearing IA No. 191/2024	Sri Venkatesa Fabrics Ltd. Rep by its Managing Director, GR Harshavardhan Vs Behin Gnanaraj, Proprietor of B COTS	Mr. R Vidhya Shankar	Mr. G Vairava Subramanian
47.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	
48.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS
49.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
50.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 416/2025 For Exemption IA No. 1192/2025 For Condone Delay IA No. 1193/2025 For Stay IA No. 1194/2025	Byju Raveendran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Pankaj Srivastava, Erstwhile RP of Think & Learn Pvt Ltd & 2 Ors	Mr. V Shyamohan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 902/2025 (To Recall) With defects in Comp App (AT) (CH) (Ins) No. 269/2022 Delay in refiling IA No. 903/2025 (With defects)	Adv (CA) V. Venkata Sivakumar Vs IDBI Bank Ltd & Anr	Mr. V Venkata Sivakumar Party-in-person	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 475/2025 For Exemption IA No. 1351/2025 For Stay IA No. 1352/2025	Committee of Creditors of Think and Learn Pvt Ltd Vs Riju Ravindran & 3 Ors	Mr. Mayan H Jain	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar, General Manager-IBBI & 3 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3
6.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Regeena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt Ltd & 6 Ors	Mr. Sanjeev Kumar KP	
7.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
8.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in